

Shri Arvind Kumar
Advisor (I&FN)
Telecom Regulatory Authority of India,
Mahanagar Door Sanchar Bhawan,
Jawahar Lal Nehru Marg,
New Delhi – 110002

Subject: TRAI Consultation Paper No.08/2012 on "AccessFacilitation Charges and Co-location Charges at Cable Landing Stations" dated 22nd March, 2012

Respected Sir,

We would like to sincerely thank the Hon'ble Authority for accepting our request for a broad based consultation on AccessFacilitation Charges and Co-location Charges at Cable Landing Stations and giving us an opportunity to provide response to the questions mentioned in the consultation paper.

Through our industry association "ACTO" we have provided detailed inputs on all the questions raised in the captioned consultation document which we fully support.

We trust that the Hon'ble Authority will find our submissions in order and will duly consider the same while finalizing and determining the AFC and CLC charges.

Thanking You,
Respectfully submitted
for Pacific Internet India Pvt Ltd.
Ashwini Ramnath
Manager Regulatory Affairs